GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO-2017 ANSWERED ON-22/09/2020

CONTRACTS TO DISCOMs

2017. SHRI SUSHIL KUMAR SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the DISCOMs are reluctant to sign contracts (16.8GW green power) after large clean power projects were awarded due to cheaper tariffs elsewhere;
- (b) if so, the details of all such projects; and
- (c) the steps taken by the Government to avoid such situation?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b) After finalization of a bid, Solar Energy Corporation of India Limited (SECI) offers power to DISCOMs at the discovered tariff, and enters into Power Supply Agreement(s) (PSAs) with the DISCOMs willing to buy such power. At present, PSAs are yet to be signed for 16.8 GW of Renewable Energy (RE) power projects bid out by SECI.

These projects include 12 GW solar power under Inter State Transmission System (ISTS) scheme linked with manufacturing tender, 1.2 GW under ISTS Solar Tranche-VII, 0.4 GW under Round-The-Clock (RTC) – I scheme, 1.2 GW under ISTS Solar Tranche – VIII and 2 GW under ISTS Solar Tranche – IX of solar and hybrid projects.

(c) Ministry of New & Renewable Energy (MNRE) has issued instructions to its Renewable Energy Implementing Agencies for:

(i) Formulation of an annual plan of tendering for renewable projects and getting concurrence of MNRE.

(ii) Coordination with other central agencies such as SECI for floating of tenders and opening of bids to avoid concurrent bids.

(iii) Bids to be floated in accordance with relevant Standard Bidding Guidelines issued by the Government and abiding by MNRE's advice in relation with tenders for RE projects.
